

13.25 hrs.

### SUSPENSION OF MEMBER

THE MINISTER OF PARLIAMEN-  
 TARY AFFAIRS (SHRI K. RAGHU-  
 RAMAIAH): Sir, I move:

"That Shri Jyotirmoy Bosu, a Member of this House who has been named by the Speaker, be suspended from the service of the House for two days namely today and tomorrow."

MR. SPEAKER: The question is:

"That Shri Jyotirmoy Bosu, a Member of this House who has been named by the Speaker, be suspended from the service of the House for two days namely today and tomorrow."

*The motion was adopted.*

SHRI SHYAMNANDAN MISHRA (Begusarai): Under what rule is that motion made? Let it be a one-sided affair, but you must hear our point of order. What has happened is completely out of order. The Minister of Parliamentary Affairs is out of order. I am raising a point of order.

SHRI S. M. BANERJEE (Kanpur): I am raising a point of order.

MR. SPEAKER. I have heard you enough. If a Member is named by the Speaker, and if the motion is made, the motion is forthwith put to the House, that the Member be suspended from the service of the House.

SHRI S. M. BANERJEE: This is not the rule. We have not framed this rule.

MR. SPEAKER: That is the rule.

SHRI SHYAMNANDAN MISHRA: I am raising a point of order. My submission is that no motion can be brought before the House in which we are not expected to participate.

MR. SPEAKER: The rules are that the motion should be put forthwith. The Speaker has forthwith to put the question.

SHRI SHYAMNANDAN MISHRA: Before hearing my point of order, you were very keen to permit the Minister of Parliamentary Affairs to move his motion. That is my grievance against the Chair. Although I would not use the same words as Mr. Jyotirmoy Bosu has used, my feelings are very disturbed on this, namely, the Chair does not give us an opportunity to express our point of view.

MR. SPEAKER: I have put the motion before the House.

I request the Hon. Member to leave on his own; even at this stage I request the Member to withdraw. (*Interruptions*). It is not a question of sentiment. (*Interruptions*)

13.35 hrs.

### TERMINATION OF SUSPENSION OF MEMBER

SHRI SEZHIYAN (Kumbakonam): I move, under proviso to rule 374, that the suspension of Shri Jyotirmoy Bosu be terminated forthwith and that the words objected to by the speaker be expunged.

SHRI SHYAMNANDAN MISHRA (Begusarai) I support this motion.

MR. SPEAKER: This is a motion moved under proviso to rule 374; it is as follows

"I move:

"That the suspension of Mr. Jyotirmoy Bosu from the service of the House be terminated forthwith and that the words objected to by the Speaker be expunged".  
 (*Interruptions*).

MR. SPEAKER: May I make it clear that I have accepted it on the request of the Opposition Leaders. They have made a request that I should accept it in this form. But I would also request the Opposition leaders that whatever be the arguments between us, whatever they submit, whatever I submit, there is a limit. When there is no limit, when this gentleman who is not satisfied comes direct on the Chair, it is very difficult to function.

Now, I put it to the vote of the House. (*Interruptions*).

MR. SPEAKER: I have ascertained it from them. It will not be treated as a precedent. It does not look nice that any gentleman who is angry with me should come down upon me. In future, I will not tolerate it. I hope, all of you agree to it.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMAIAH): I request you Sir, to adjourn the House for lunch. This can be considered after Lunch. (*Interruptions*).

SHRI SHYAMNANDAN MISHRA: May I make this appeal to the Minister? We took his motion as accepted although it had not been formally put to the House and the House did not divided on that. We could have divided on that issue. My appeal to him is this. The Hon. Speaker was pleased to put this motion by us to the House, and this must also be accepted in the same manner, and the matter must be closed. (*Interruptions*).

MR. SPEAKER: May I request the hon. Members to resume their seats? So far as the objection that the previous motion was not put is concerned, I would like to say that it was put and it was passed. I gave my ruling on that. I also read a portion of the relevant rule that it was not to be

discussed, it was to be put by the Speaker. After that the hon. leaders of the Opposition groups came to me. I made it very clear to them, "I have no intention to say 'no' to you, but please also, on your part, consider the matter that if these things are repeated, it becomes very difficult to run the House. You may differ from the Speaker, you may disagree with the Speaker but do not come down on his head and say 'You are this and you are that' I do not think you will get a better Speaker than myself. For today, I accept this as the solution. But please do not take it as a precedent. I will not treat it as a precedent. So, I put it to you. I hope, you will kindly accept this.

SHRI K. RAGHURAMAIAH: on this side of the House are anxious to protect the dignity of the Chair, and whatever we have done today is for that purpose. But if you in your wisdom, think that this course of action will ensure that we have not objection to that.

MR. SPEAKER: I am doing this just to accommodate and show my goodwill to the gentlemen who brought this motion to me. I do not want to show them any discourtesy. After all, all of them are not Jyotirmoy Bosus.

The question is:

"That the suspension of Shri Jyotirmoy Bosu from the service of the House be terminated forthwith and that the words objected to by the Speaker be expunged."

The motion was adopted.

SHRI INDEAJIT GUPTA: On our request for a discussion on the prices, will you say something?

MR. SPEAKER: Papers to be laid.